

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH – 1  
SPECIAL BENCH  
VC AND PHYSICAL (HYBRID) MODE  
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON  
16-11-2023 AT 10.30 AM**

**CP No. 19/59/HDB/2023**  
u/s. 59 of Companies Act, 2013

**IN THE MATTER OF:**

Mr. Mohammed Khaja Muneeruddin

**...Petitioner**

**VS**

M/s. Hira Multi Construction Ventures  
Private Limited and 5 Others

**...Respondent**

**C O R A M:-**

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)  
SH. SANJAY PURI, HON'BLE MEMBER (TECHNICAL)**

**ORDER**

Ld. Counsel Mr. Venkata Rami Reddy and Mr. Parameswara Reddy for petitioner present through Video Conference and Learned Counsel Mr. Vinay Babu for Respondent No.1 to 4 present. Both sides present. For hearing as a last chance matter adjourned to **03.01.2024**.

**Sd/-**

**MEMBER (T)**

**Sd/-**

**MEMBER (J)**